

ITEM NO.10
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.78973/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.78972/2021-EXEMPTION FROM
FILING O.T.

IA No. 99169/2021 - APPLICATION FOR PERMISSION)

WITH

Crl.A. No. 978/2021 (II)

(FOR ADMISSION and I.R. and IA No.123470/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.123466/2020-EXEMPTION FROM
FILING O.T.

IA No. 131227/2020 - APPLICATION FOR PERMISSION

IA No. 104664/2021 - APPLICATION FOR PERMISSION

IA No. 104668/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 123470/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 131228/2020 - EXEMPTION FROM FILING O.T.

IA No. 123466/2020 - EXEMPTION FROM FILING O.T.

IA No. 19147/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Crl.A. No. 976-977/2021 (II)

(FOR ADMISSION and I.R. and IA No.106285/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.106284/2021-EXEMPTION FROM
FILING O.T.)

Crl.A. No. 1087/2021 (II)

(FOR ADMISSION and I.R. and IA No.113352/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.113353/2021-EXEMPTION FROM
FILING O.T.)

Crl.A. No. 1088/2021 (II)

(FOR ADMISSION and I.R. and IA No.114500/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.114502/2021-EXEMPTION FROM
FILING O.T.)

Date : 21-10-2021 These matters were called on for hearing today.

For Appellant(s)

Ms. Sakshi Kakkar, AOR
Mr. Saurabh Ajay Gupta, AOR
Mr Nishant Bishnoi, Adv.
Ms Srishti Prabhakar, Adv.
Mr. Devvrat, AOR
Mr Subas Ray, Adv.
Ms Swati Setia, Adv.

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For Respondent(s)

Mr C.K.Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Cr1.A. No. 881-882/2021, Cr1.A. No. 976-977/2021

Sole respondent is duly represented.

Await original record from the High Court and Trial Court.

Reminder be issued.

Cr1.A. No. 1087/2021, Cr1.A. No. 1088/2021

Await service report from the High Court in respect of the sole respondent.

Await original record from the High Court and Trial Court.

Reminder be issued.

Cr1.A. No. 978/2021

Await original record from the High Court and Trial Court.
Reminder be issued.

Ld. Counsel for the appellant has not filed spare copies in respect of the sole respondent, as such, registry to process the matter for listing before the Hon'ble Judge in Chamber for directions.

RAJESH KUMAR GOEL
Registrar